

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 58 of 2019

IN THE MATTER OF:

Balakrishnan Jaikumar

...Appellant

Vs

Interstudios & Anr.

...Respondents

Present:

For Appellant: Mr. Aayush Agarwala,

For Respondents:

ORDER

04.04.2019: Mr. Aayush Agarwala, Advocate for the Appellant says that the matter has been settled and the Adjudicating Authority has permitted withdrawal of the original application filed by the Operational Creditor and order has already been passed. He says that he has instructions from the Appellant to withdraw the present appeal.

For reasons stated above, the appeal stands disposed as withdrawn.

[Justice A. I. S. Cheema]
Member (Judicial)

[Justice Bansi Lal Bhat]
Member (Judicial)

am/sk